COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No.461 of 2016
In DFR No.2442 of 2016 &
IA No. 554 & 601 of 2016

Dated: 1st December, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J.Kapoor, Technical Member

In the matter of :

Punjab State Power Corporation Ltd. & Ors. …Appellant(s)
Vs.
Punjab State Electricity Regulatory Commission & Ors. …Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Chaudhri

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Mr. Tajender K.Joshi for R-2 to R-10

ORDER

IA Nos. 461, 554 & 601 of 2016
(Appls. for condonation of delay & stay)

List these applications on ***19.12.2016.*** Interim order to continue till then.

(I.J.Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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